



**IN THE HIGH COURT OF KARNATAKA AT BENGALURU**

**DATED THIS THE 4<sup>TH</sup> DAY OF MARCH, 2026**

**BEFORE**

**THE HON'BLE SMT. JUSTICE LALITHA KANNEGANTI**

**WRIT PETITION NO. 16901 OF 2025 (GM-DRT)**

**BETWEEN:**

1. SRI. PRAVEEN KUMAR M.  
S/O P. MANJUNATH,  
AGED ABOUT 30 YEARS
2. SMT. K. HEMALATHA  
W/O P. MANJUNATH,  
AGED ABOUT 46 YEARS

BOTH ARE RESIDING AT:  
NO.786, HIG-1, GROUP - II,  
KHB COLONY, HOOTAGALLI,  
MYSURU - 570 018.

ALSO RESIDING AT:  
NO.09, NEW NO.03,  
SITUATED AT AJ BLOCK,  
UDAYAGIRI EXTENSION,  
LASHKAR MOHALLA,  
MYSURU.

ALSO AT # 187, 5<sup>TH</sup> CROSS,  
MADEGOWDA CIRCLE, HEBBAL,  
MYSURU - 570 016.

...PETITIONERS

(BY SRI. SOMASHEKHARAI AH R.P., ADVOCATE)





**AND:**

M/S CENTRAL BANK OF INDIA,  
[CONSTITUTED BY THE BANKING  
COMPANIES (ACQUISITION AND TRANSFER  
OF UNDERTAKINGS) ACT, 1970]  
NO.147, K-51, RAMAVILAS ROAD,  
K.R. MOHALLA,  
MYSURU - 570 024.

IFSC CODE: CBIN0280858  
REPRESENTED BY ITS  
AUTHORIZED OFFICER/  
CHIEF MANAGER,  
MR. D. MAHESH RAJ

...RESPONDENT

THIS WP IS FILED UNDER ARTICLES 226 AND 227 OF THE CONSTITUTION OF INDIA PRAYING TO A) QUASHING THE UNDER THE IMPUGNED SECTION 14 ORDER DATED 05-04-2024 IN CRI. MISC. NO.67/2024 VIDE ANNEXURE C, WHICH IS OBTAINED BY THE RESPONDENT BANK STATING THAT THE ENTIRE RECOVERY PROCEEDINGS INITIATED BY THE RESPONDENT BANK AGAINST THE SCHEDULE PROPERTY ARE ILLEGAL AND IN VIOLATION OF THE PROVISIONS OF THE SARFAEST ACT, 2002 ETC.

THIS PETITION, COMING ON FOR DISMISSAL, THIS DAY, ORDER WAS MADE THEREIN AS UNDER:

CORAM: HON'BLE SMT. JUSTICE LALITHA KANNEGANTI



**ORAL ORDER**

A memo is filed by the learned counsel for the petitioners seeking withdrawal of the writ petition and to permit the petitioners to approach the Debt Recovery Tribunal.

2. The memo is placed on record.

3. Accordingly, the writ petition is ***dismissed as withdrawn*** with a liberty to the petitioners to avail the appropriate remedy in accordance with law.

4. Pending IAs., if any, shall stand closed.

**SD/-  
(LALITHA KANNEGANTI)  
JUDGE**

SMC  
List No.: 1 Sl No.: 8